

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2118**  
ANSWERED ON 10.03.2016

**ASSISTANCE FOR NATIONAL PROJECTS**

2118. KUMARI SHOBHA KARANDLAJE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has chalked out any new scheme to provide Central assistance to the National projects for harnessing irrigation, flood moderation and hydro power potential in various States;
- (b) if so, the details thereof along with the number of projects identified for funding under the scheme in the country including Karnataka, State-wise;
- (c) whether the Government has formulated any policy with the objective of conservation of water, minimizing wastage and ensuring its more equitable distribution both across and within States through integrated water resources development and management; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION  
(Prof. SANWAR LAL JAT)

(a), (c) & (d) Recently, Government of India has launched Pradhan Mantri Krishi Sinchayee Yojana (PMKSY); the Accelerated Irrigation Benefit Programme (AIBP) including National Projects is a component of PMKSY. No project in the State of Karnataka is in the Scheme of National Projects currently.

The **National Water Policy, 2012** emphasises the need for conservation of water resources, through **Integrated Water Resources Management (IWRM)** taking river basin / sub-basin as a unit for planning, development and management of water resources. In addition, the policy being lays down that **equitable access to water for all** and its fair pricing, for drinking and other uses such as sanitation, agricultural and industrial, should be arrived at through independent statutory Water Regulatory Authority, set up by each State, after wide ranging consultation with all stakeholders.

Further, the Policy states that Integrated Watershed development activities with groundwater perspectives need to be taken in a comprehensive manner to increase soil moisture, reduce sediment yield and increase overall land and water productivity. To the extent possible, existing programs like MGNREGA may be used by farmers **to harvest rain water using farm ponds and other soil and water conservation measures.**

Given the limits on enhancing the availability of utilizable water resources and increased variability in supplies due to climate change, meeting the future needs will depend more on demand management, and hence, this needs to be given priority, especially through (a) evolving an agricultural system which economizes on water use and maximizes value from water, and (b) **bringing in maximum efficiency in use of water and avoiding wastages.**

The National Water Policy (2012) has been forwarded to all State Governments/UTs and concerned Ministries/Department of Central Government for adoption of the policy.

(b) So far, Government of India has declared 16 projects as National Projects. The names of the projects which have been declared as National Projects and their present status are given in **Annexure – I.**

Annexure-I referred to in reply to Part(b) of Lok Sabha Unstarred Question No. 2118 for reply on 10.02.2016 regarding "Assistance for National Projects" asked by KUMARI SHOBHA KARANDLAJE

**Annexure-I**

**List of Projects so far declared by the Government as National Projects**

Sl. No.	Name of the Project	State	Status
1	Gosikhurd Irrigation Project	Maharashtra	Project is under Execution
2.	Shahpurkandi Dam Project	Punjab	Project is under Execution
3.	Teesta Barrage Project	West Bengal	Project is under Execution
4	Saryu Nahar Pariyojna	Uttar Pradesh	Project is under Execution
5.	Indira Sagar Polavaram Project	Andhra Pradesh	Project is under Execution
6	Lakhwar Vyasi Multipurpose Project	Uttrakhand	Lakhwar as standalone project (300MW) accepted by TAC. The project was considered by Investment Clearance Committee of MoWR, RD & GR in its meeting held on 24.2.2016.
7.	Renuka Dam Project	HP	Technical clearances from CWC are to be obtained by HPPCL. Environment Clearance granted by MoEF& CC was under challenge in NGT. NGT has cited discrepancies in the requirement of land figures (forest and non-forest, Government and Non-Government)
8.	Ujh Multipurpose Project	J & K	DPR under appraisal in CWC/CEA
9.	Kishau Multipurpose Project	HP/Uttrakhand	DPR prepared. MOU for Joint Venture between Govt. of Uttarakhand and Govt. of HP signed. JV SPV yet to be formed.
10	Ken Betwa Link Project	Madhya Pradesh	Updated cost estimate of the project (2015-16 PL) was submitted in CWC by NWDA in February 2016 which is under examination. DPR of Phase-II is yet to be submitted to CWC by NWDA.
11.	Kulsi Dam Project	Assam	Project is Under appraisal in CWC/CEA. Compliance to the observations of CWC/CEA on the DPR of the project is pending.
12.	Noa-Dihing Dam Project	Arunachal Pradesh	Project is Under appraisal in CWC/CEA. Compliance to the observations of CWC/CEA on the DPR of the project is pending.
13.	Bursar HE Project	J & K	DPR under preparation by NHPC
14.	Gyspa HE Project	HP	DPR under preparation by Govt. Of Himachal Pradesh
15.	2 <sup>nd</sup> Ravi Vyas Link Project	Punjab	Under PFR stage.
16.	Upper Siang Project	Arunachal Pradesh	Under PFR stage